

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-21/2008(Pt.)/978/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Tailang Laji,  
Joint Registrar-cum-CPC,  
Gauhati High Court,  
Itanagar Permanent Bench.

Dated Guwahati, 9<sup>th</sup> February, 2024.

Sub:- **Station leave permission.**

Ref:- Your letter dated 31.01.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from 05.02.2024 to 11.02.2024**, as prayed for. Further, the Deputy Registrar (Admn.) of the Gauhati High Court, Itanagar Permanent Bench will remain in charge of your Office as well as the Office of the Registrar, Gauhati High Court, Itanagar Permanent Bench in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-21/2008(Pt.)/979-980/A, dated**, 09-02-2024

Copy to:

1. The Deputy Registrar (Admn.), Gauhati High Court, Itanagar Permanent Bench.
- ✓2. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**